## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 664/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Purovent Systems Engineers Pvt. Ltd.

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Neebosty CP-ROP MUMBAT Dubey alw CA Jayant Bhat

Jun halt

## ORDER

## C.P. No.664/252(3)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. The Representative of the RoC is present. Adjourned to **05.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

21.12.2017

M.K. SHRAWAT

Member (Judicial)